

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 255 OF 2016
APPEAL NO. 256 OF 2016
APPEAL NO. 257 OF 2016
AND
APPEAL NO. 258 OF 2016

Dated: 21st March, 2018

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Torrent Power Ltd.

... Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Nitish Ojha for
Mr. Sakie Jakharia
Mr. Hardik Luthra

Counsel for the Respondent(s) : Ms. Shikha Ohri for R-1

ORDER

As agreed by learned counsel for the parties, list these matters for further hearing on **03.05.2018**.

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

mk/vt